

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. Company Appeal/10/2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

NAME OF THE PARTIES: - Registrar of Companies

V/s

Shree Devnath Infratech Private Ltd

Section: - 252 (1) of Companies Act, 2013

ORDER

Company Appeal/10/2022: -

Presence: -

MS. MNL. Jyotsna

..... AROC, Mumbai through VC.

None Present

..... Respondent.

List this matter on **30.09.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)